

Defective Case Register from 2025-02-21 to 2025-02-21

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/5721/2025	KARUNAKAR GAYA	2025-02-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Sl. no.4 not correct in affidavit. 2.Age of the petitioner in V.nama not tally with cause title.
2	D-CONTC/7435/2025	AMRITA NAYAK	2025-02-21	INDEX NOT PAGE MARKED PROPERLY
3	D-BLAPL/5650/2025	BISHNU PRASAD PRADHAN	2025-02-21	Petitioner No2 Junarul Shaikh Signed in V Nama as JENARUL SK.
4	D-CRLMC/5597/2025	SURYAKANTA DWIBEDI	2025-02-21	3-AUTHENTICATION FEE IS DEFICIENT. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Re.1.10p. be paid on anx.1
5	D-WP(C)/7409/2025	BHUBANESWAR DASH	2025-02-21	L.E case number mentioned in the index under annex.2 not tally to annex.2 as annexed.
6	D-ABLAPL/5591/2025	MOHAMMED RIAZ	2025-02-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of petitioner no. 4 not tally with V.nama.
7	D-WP(C)/7398/2025	NIRANJAN LENKA	2025-02-21	Date of annex.7 mentioned in the index not tally to annex.7 as annexed.
8	D-ABLAPL/5608/2025	SUMANTA MALIK	2025-02-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 10 not neat.
9	D-MATA/7246/2025	SAMBIT KAR	2025-02-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Rs.10/ for L.A.A TO BE PAID ON VAKALATNAMA
10	D-BLAPL/5611/2025	PRIYA RANJAN SINGH	2025-02-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the court not correct in para.3 of petition.2.Age not furnished in v.nama.
11	D-CONTC/7446/2025	ADV.	2025-02-21	N PAGE NO.1 INTERIM ORDER DATED APPEARS WRONG(2ND IN THE MATTER OF) 2.CAUSE TITLE OF W.P(C) TO BE PRODUCED THEN PUT UP FOR S.R
12	D-ABLAPL/5635/2025	LAMBODOR ACHARI	2025-02-21	Address of the op. party not properly mentioned in cause title.
13	D-ABLAPL/5513/2025	PRATIK NAYAK	2025-02-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit.Page no-8 vide annex-1 not partial neat
14	D-WP(C)/7380/2025	BEDA PRAKASH PANDA	2025-02-21	.Petition not correctly addressed to Honorable Court 1.Date charts are not correctly page

				marked as per index.2.I.A. is not correctly addressed to Honorable court.
15	D-WP(C)/7360/2025	SIBA SANKAR SAMANTARAY	2025-02-21	The name of the counsel in capital letters enrollment number and mobile numbers of all the counsel in vakaltnama not furnished.
16	D-WP(C)/7400/2025	DURGESH NARAYAN RATH	2025-02-21	Page 84 not neat.
17	D-BLAPL/4781/2025	ANANGA KUMAR OTTA	2025-02-21	.Copy of F.I.R not filed.
18	D-WP(C)/7396/2025	SAUBHAGYA KUMAR SAMAL	2025-02-21	Date of notification mentioned in the petition at page 4 under annex.3 not tally to annex.3 as annexed.
19	D-WP(C)/7371/2025	SATYAJIT BEHERA	2025-02-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
20	D-ABLAPL/5572/2025	BYOMAKESH TRIPATHY	2025-02-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 14 AND 15 not neat.
21	D-WA/6029/2025	PRAFULLA CHANDRA DAS	2025-02-21	1. Period of Delay 523 days delay.
22	D-WP(C)/7375/2025	BYOMOKESH SAHOO	2025-02-21	Each page of Writ petition is not notarized.
23	D-WP(C)/6946/2025	AMIT PRASAD BOSE	2025-02-21	State of Odisha not made a party .
24	D-SAO/7491/2025	HRUDANANDA MOHAPATRA	2025-02-21	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs. 1.10 not paid
25	D-WP(C)/7383/2025	KUNAL KUMAR SWAIN	2025-02-21	Legible copy of Page-21 to be filed
26	D-ABLAPL/5559/2025	PRADEEP KUMAR KUNDU	2025-02-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 15 and 16 not neat.
27	D-ABLAPL/5666/2025	DEBASIS MISHRA	2025-02-21	1.Soro P.S.Case No.in Synopsis not mentioned in the cause title.
28	D-WP(C)/7243/2025	KRISHNA CHANDRA SAHU	2025-02-21	Neat and clear copy of annexure -2 be filed .
29	D-WP(C)/7464/2025	CHITRASEN PARIDA	2025-02-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
30	D-WP(C)/7311/2025	SUSANTA KUMAR MISHRA	2025-02-21	Date mentioned under annexure 1 and 5 not tally with the Book mark index ,Index and avarment of the writ petition
31	D-CMP/6735/2025	PRASANNA KUMAR MISHRA	2025-02-21	3-AUTHENTICATION FEE IS DEFICIENT. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED Occupation of deponent not furnished . 2 .Age of opp.parties not furnished . Petition not correctly addressed to HONBLE COURT in c .m .p and I .A . Authentication fees of Rs 2 / not paid on annexure -4 .

32	D-ABLAPL/5493/2025	KURESH PRASAD DASH	2025-02-21	20-VERNACULAR CERTIFICATE NOT FURNISHED. As per cause title 2 (b)cc number not furnished in the P.R. As per Synopsis, PS,G.R and S.T number not found in the petition copy.Occupation not mentioned in the affidavit.
33	D-RVWPET/7253/2025	ARUN KUMAR MISHRA 2	2025-02-21	Place it after furnishing of C.fee paid in RSA
34	D-CMAPL/7417/2025	SWAPNIL ROY	2025-02-21	1. Period of Delay 19 days
35	D-CRLREV/5549/2025	ABHILASH MISHRA	2025-02-21	Good ground certificate not furnished.
36	D-WA/7356/2025	KSHIROD CHANDRA MOHAPATRA	2025-02-21	Authentication fee due on the Appellate Court Judgement Rs 2.25/- not paid.
37	D-WP(C)/7391/2025	SUBHRANSU BHUSAN MOHANTY	2025-02-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.The name of husband of petitioner Nos.9 and 10 not furnished.2.The age of petitioner No.13 not furnished
38	D-ABLAPL/5570/2025	BIJAYA KUMAR BEHERA 1	2025-02-21	Nomenclature not furnished in V>Nama.
39	D-WP(C)/7430/2025	KUNAL KUMAR SWAIN	2025-02-21	Annexure -4 not marked in the index but annexure 3 marked twice
40	D-WP(C)/7410/2025	BHUBANESWAR DASH	2025-02-21	Date mentioned in the index and petition under annex.1 not tally to annex.1 as annexed.
41	D-CMP/7518/2025	JYOTI RANJAN DEO	2025-02-21	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
42	D-CMP/7426/2025	SWAYAMBHU MISHRA (A.S.C)	2025-02-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED Affidavit to be made and provision of law to be furnished . Enrollment number and mobile phone no . of all the counsels to be furnished in vakalatnama . H .C .B .A welfare fees of Rs .50 / not paid .
43	D-ABLAPL/5556/2025	SURESH KUMAR PANDA	2025-02-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page 12 AND 13 not partial neat.
44	D-CRLMC/5217/2025	MANAS KUMAR CHAND	2025-02-21	14-NOT PROPERLY INDEXED. 1.Annexures are not properly page marked.
45	D-RPFAM/7341/2025	RAMESH CHANDRA SAHOO 1	2025-02-21	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs. 5/- paid Deficit A.Fee of Rs 9.30 to be paid 2. Good ground certificate not furnished.

46	D-ABLAPL/5648/2025	PURNA CHANDRA MISHRA	2025-02-21	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Provision of Law not correctly furnished.2.Page nos.10 to 16 not neat and legible.3. OR Case No. under Annexure-1 not mentioned in Synopsis.
47	D-ABLAPL/5558/2025	AMIT KUMAR NATH	2025-02-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid in the v.nama.
48	D-CRLMC/5521/2025	SURYAKANTA DWIBEDI	2025-02-21	L.T.I.of Ranjana Naik not identified in in V.nama.
49	D-MACA/7250/2025	JEEVANJYOTI MOHANTY	2025-02-21	not correctly addressed in IA.
50	D-ABLAPL/5628/2025	LAMBODOR ACHARI	2025-02-21	p.s. no., not furnished in para.1 of petition.
51	D-BLAPL/5563/2025	RAJENDRA NARAYAN ROUT	2025-02-21	As per cause title and Rejection order ,P.S,G.R and S.T not tally with prayer person.
52	D-BLAPL/5562/2025	SATYAPADA SHARMA	2025-02-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of the fathers not tally with affidavit and cause title.
53	D-ITA/7484/2025	SUBASH CHANDRA MOHANTY, SR.S.C.(IT)	2025-02-21	1. Period of Delay 90 days delay
54	D-ABLAPL/5625/2025	RABINDRA KUMAR LENKA	2025-02-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. AGE OF THE PETITIONERS NOT REFLECTED IN V.NAMA.
55	D-WP(C)/7439/2025	RANJIT MOHANTY	2025-02-21	NEAT COPY OF PAGE NO 12 AND 13 TO BE FILED
56	D-WP(C)/7461/2025	CHITRASEN PARIDA	2025-02-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date mentioned in Annexure-3 does not tally with book marks index.
57	D-CRLMC/5584/2025	JUDHISTHIR SAHOO	2025-02-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama.A.Fee of 2.20/- not paid.
58	D-CMAPL/7453/2025	MANOJ KUMAR MOHANTY (2)	2025-02-21	1. Period of Delay 203 days 2. C.copy of dismissal order not filed
59	D-WP(C)/7467/2025	SUDARSAN BEHERA	2025-02-21	20-VERNACULAR CERTIFICATE NOT FURNISHED.
60	D-BLAPL/5503/2025	PABITRA KUMAR NAYAK	2025-02-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Honble Court not tally with Rejection order and cause title.Page 16 not partial neat.

61	D-CRLMC/5646/2025	NIRANJAN LENKA	2025-02-21	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 14-NOT PROPERLY INDEXED. AB not mentioned in index.
62	D-WP(C)/7358/2025	NIRANJAN LENKA	2025-02-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Synopsis and date charts not mentioned in index.2.Sumant Rajguru the petitioner has signed in affidavit of writ petition and I.A and executed vakaltnama as Sumata kumar Rajguru.3.Address of opp.party No.7 not furnished
63	D-WP(C)/7450/2025	PRANAYA KUMAR MISHRA	2025-02-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
64	D-ABLAPL/5688/2025	PAMI RATH	2025-02-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.
65	D-MACA/7465/2025	SARAT CHANDRA SWAIN	2025-02-21	1.Court Fee Of Rs. 2500/- is payable not paid. 2. The year of the impugned order mentioned in the being aggrieved order and grounds appears to be wrong
66	D-ABLAPL/5626/2025	SAROJ KUMAR DASH	2025-02-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Last para of page .8 partially neat.
67	D-WP(C)/7393/2025	SUBHRANSU BHUSAN MOHANTY	2025-02-21	1.Annexure-1 is not page marked.2.Annexure-1 in book mark Index is not correctly page marked.
68	D-WP(C)/7444/2025	GIRIDHARI SINGH	2025-02-21	THIS CASE MAY BE REGISTER AS CRLMP
69	D-BLAPL/5505/2025	SUBODH KUMAR MOHANTY	2025-02-21	Honble Court not tally with Rejection order and cause title.
70	D-CRLMC/5592/2025	PRABIR KUMAR RAY	2025-02-21	CODE NO. NOT FURNISHED IN INDEX.2.Prayer of the I.A. is not proper.
71	D-STREV/7287/2025	BIBHUTI BHUSAN PANDA	2025-02-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Affidavit is not in proper format as per chapter VI rule 3 of the High Court rules.
72	D-CRLMC/5047/2025	HARAPRASAD SAHU	2025-02-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION C.copy of F.I .R not filed .c.fee and welfare fees not paid on v. nama . 2..Petition not correctly addressed to Honorable Court

73	D-CRLMC/5497/2025	SANTOSH KUMAR SAMANTARAY	2025-02-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
74	D-CMP/7436/2025	PRASANNA KUMAR MISHRA	2025-02-21	1 .Occupation of petitioner not furnished in affidavit OF C.M.P and I .A . . 2 .Annexure -5 is order dated 11 .02 .2025 but in prayer of c .m .p it is furnished 11 .02 .2024 . 3 .As per plaint vijay singh is dead but he is added as o.p no. -3 in c . m. p and name of jai singh has been twice shown as o .p no .2 and 4 in c. m.p . 4 .I .A not properly addressed ti HONBLE COURT .
75	D-BLAPL/5510/2025	BIJAYA KUMAR RAGADA	2025-02-21	Page marking not correctly mentioned in the Rejection order.
76	D-ABLAPL/5701/2025	SAYED MUZAFFAR ALLI	2025-02-21	Nomenclature not furnished in V.Nama.
77	D-ABLAPL/5698/2025	BIJAYA KUMAR RAGADA	2025-02-21	1. Page 13 and 14 not partial neat. 2..Petition not correctly addressed to Honorable Court
78	D-CMAPL/6885/2025	ADV.	2025-02-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
79	D-CRLMC/5540/2025	AMITAV TRIPATHY	2025-02-21	3-AUTHENTICATION FEE IS DEFICIENT. Authentication fee Rs.1.10/ to be filed.
80	D-WP(C)/7521/2025	DURGESH NARAYAN RATH	2025-02-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos 39, 52 and 100 not neat.
81	D-ABLAPL/5708/2025	SUSANT KUMAR MOHANTY	2025-02-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Occupation not mentioned in Affidavit 2..Petition not correctly addressed to Honorable Court
82	D-CRLMC/5518/2025	JAGABANDHU ROUT	2025-02-21	1.Top of the Page no.25 Annexure number not correctly mentioned. 2. Sl. no. 7 annexure number not furnished in Index.
83	D-ABLAPL/5656/2025	DEBASIS MISHRA	2025-02-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. As per index,Annexure-1 not described in the petition.2.Relationship of the deponent for the petitioner not mentioned in affidavit.
84	D-CRLMP/5639/2025	PRASANTA KUMAR SATAPATHY	2025-02-21	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
85	D-CRLMC/5612/2025	MANAS KUMAR CHAND	2025-02-21	TR Case no.may be corrected as 44/38 of 2024 in cause title and prayer.
86	D-BLAPL/5671/2025	SATYA NARAYAN MISHRA 4	2025-02-21	1.Annexture not correctly mentioned in last line of the page no.5.
87	D-ABLAPL/5700/2025	SWARAJ PATEL	2025-02-21	1.Page 15 not proper arranged. 2.Petition not correctly addressed to Honorable Court
88	D-WA/7473/2025	BISWARANJAN MOHAPATRA	2025-02-21	Put up for SR after filing of C copy of impugned order.
89	D-CRLMC/5641/2025	BIJAY KUMAR BEHERA	2025-02-21	Lower court case number may be corrected as CT instead of GR as per averment.

90	D-WP(C)/7408/2025	AMIT KUMAR NATH	2025-02-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Age of OP No 5 not mentioned in the cause title. (2) Paragraphs marking is mistaken, after 16 marked as 27 wrongly in place of 17. (3) In DECLARATION paragraphs No 1 to 20 wrongly mentioned in place of 1 to 17. (4) Hologram of Rs 50/- not paid in V.NAMA
91	D-BLAPL/5306/2025	SIDDHARTH GOUTAM DAS	2025-02-21	.Subject Code Not Furnished .
92	D-ABLAPL/5659/2025	AMIT KUMAR NATH	2025-02-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 1. Welfare fee of Rs.50/- not paid on V.nama. 2. Paragraph no. not correctly furnished on declaration.
93	D-MACA/4764/2025	BIKRAM CHANDRA GHADAI	2025-02-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. COURT FEE RS.6/- NOT PAID IN I.A NO.414/25 2.C.COPY OF IMPUGNED ORDER (M.A.C) NOT FILED.PUT UP FOR S.R AFTER REMOVAL OF DEFECT
94	D-CRLMC/5533/2025	AMLAN SHAKTI PAUL	2025-02-21	1. NBW order not correctly furnished in cause title and para no.1.
95	D-WP(C)/7397/2025	DURGESH NARAYAN RATH	2025-02-21	Page No 34 to 43 not Legible.
96	D-CRLMC/5530/2025	BIBHUTI BHUSAN SWAIN	2025-02-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page nos. 19 and 20 between one page not page marked.
97	D-ABLAPL/5654/2025	DEBASHIS ROURAY	2025-02-21	1. Date of F.I.R under Annexure-1 does not tally with List of Dates and Events.
98	D-RVWPET/7527/2025	SHASHI BHUSAN JENA	2025-02-21	Place it after filing of C.COPY OF IMPUGNED ORDER
99	D-CRLMC/5545/2025	DILLIP KUMAR MOHANTY	2025-02-21	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Occupation not furnished in affidavit.
100	D-BLAPL/5619/2025	DEBASNAN DAS	2025-02-21	1. Provision of Law not correctly furnished. 2. Petition not correctly addressed to Honorable Court
101	D-BLAPL/5689/2025	JIBAN RANJAN DASH	2025-02-21	1. The Name Of The Informant be deleted From the petition Put up for S.R. there after
102	D-WP(C)/7525/2025	RANJIT SAMAL	2025-02-21	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos. 18 to 54 not neat and legible.
103	D-ABLAPL/5733/2025	SUSHANTA KUMAR JOSHI	2025-02-21	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1.Relationship of deponent on affidavit(in item No.2)not correctly furnished.
104	D-BLAPL/5620/2025	SUBODH KUMAR MOHANTY	2025-02-21	1. As per Index, Annexure-2 not described in the petition.
105	D-CONTC/7039/2025	JAGAJIBAN PRADHAN	2025-02-21	Code not indicated in the cause title.
106	D-WP(C)/7523/2025	DURGESH NARAYAN RATH	2025-02-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos.68 and 69 not neatly legible.
107	D-RSA/7407/2025	DURGA PRASAD PATTANAIK	2025-02-21	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Court Fee Rs.378/- Payable Not Paid.
108	D-CMP/7149/2025	AMIT PRASAD BOSE	2025-02-21	Age of opp. parties 1 to 5 not furnished in c . m .p .
109	D-WP(C)/7463/2025	SAMEER KUMAR DAS	2025-02-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
110	D-CRLA/5722/2025	DALIRANI BEHURAY	2025-02-21	The matter lies to the Sessions Court.
111	D-WP(C)/7504/2025	BASUDEV BARIK	2025-02-21	1.Page 20 not neat.2.Date of execution not furnished in V.Nama.
112	D-CONTC/7508/2025	SMRUTI RANJAN ROUT	2025-02-21	CAUSE TITLE OF W.P(C) NOS.6871/2012 AND 740/24 BE FILED THEN PUT UP FOR S.R
113	D-CRLA/5567/2025	ANANTA CHARAN BISOI	2025-02-21	Place it after filing of consolidated appeal memo
114	D-MATA/7493/2025	BINI MISHRA	2025-02-21	date of judgment not correctly furnished in sl no-1 of appeal.
115	D-WP(C)/7495/2025	SIDDHARTH PRASAD MISHRA	2025-02-21	Petition not correctly addressed to Honorable Court
116	D-WP(C)/7618/2025	SARADA DASH	2025-02-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
117	D-MACA/7080/2025	PRATAP KUMAR BEHERA	2025-02-21	date of judgement of c copy not correct in index
118	D-CMP/7515/2025	DEEPAK KUMAR MOHAPATRA	2025-02-21	1.Page No-28 repeated twice.2. The name of O.P No-4 be corrected.
119	D-CRLREV/5691/2025	DEVASHIS PANDA	2025-02-21	Put up for S .R after redacting the name of victim from revision petition .
120	D-CMP/7488/2025	BIBHUTI BHUSAN MISHRA	2025-02-21	3-AUTHENTICATION FEE IS DEFICIENT. Authentication fees of Rs .1.10 paisa not paid on annexure - 7 . 2 .c .m .p and I .A not properly addressed to HONOURABLE COURT .
121	D-MACA/7215/2025	PRASANTA KUMAR MAHALI	2025-02-21	date of order not correctly furnished in being aggrieved.
122	D-WA/7487/2025	HARIPAD MOHANTY	2025-02-21	1.Authentication fee due on the Appellate Court Judgement Rs .2.25/- not paid.
123	D-LAA/7367/2025	SUKANTA KUMAR NAYAK	2025-02-21	Valuation of this Appeal is not furnished S.R. will be made after removal of above defect.

124	D-WA/7312/2025	SAMEER KUMAR DAS	2025-02-21	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/-Not filed
125	D-BLAPL/5677/2025	MRUTYUNJAYA MAHARANA	2025-02-21	Copy of Rejection of bail order dt18- 02- 2025 filed
126	D-ABLAPL/5681/2025	PRITAM KUMAR MOHANTY	2025-02-21	1. Provision of Law not correctly furnished.
127	D-CRLMP/5707/2025	BIJAYA KUMAR RAGADA	2025-02-21	.Petition not correctly addressed to Honorable Court
128	D-WP(C)/7361/2025	SHASHI BHUSAN JENA	2025-02-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED .Petition not correctly addressed to Honorable Court
129	D-BLAPL/5723/2025	BIJAYA KUMAR BEHERA 1	2025-02-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Deponent not signed in the affidavit.2. As per Index, Annexure-1 not properly page marked on the file.3.Date of rejection order under Annexure-3 does not tally with Index,Date Chart and Petition.
130	D-WP(C)/7373/2025	BYOMOKESH SAHOO	2025-02-21	Each page of writ petition is not notarized
131	D-MACA/7307/2025	PABITRA KUMAR NAYAK	2025-02-21	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs.2/ not paid in c copy of judgement
132	D-MACA/7362/2025	ADAM ALI KHAN	2025-02-21	1. Period of Delay 43 days
133	D-CRLMP/5706/2025	BIJAYA KUMAR RAGADA	2025-02-21	Petition not correctly addressed to Honorable Court
134	D-BLAPL/1604/2025	RAJJEET ROY	2025-02-21	1. As per Standing order No. 03 dated 09.07.2024,the name of the informant shall not be reflected(in para-2) of the petition.Put up for further S.R.
135	D-WP(C)/7376/2025	ABHILASH MISHRA	2025-02-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
136	D-BLAPL/4780/2025	ANANGA KUMAR OTTA	2025-02-21	1. As per rejection order under Annexure-1,Nomenclature of the case does not tally with petition.2. Cause title not in proper placed on record.3.Copy of F.I.R. not filed.
137	D-BLAPL/5634/2025	ARUN KUMAR BUDHIA	2025-02-21	1.The Name Of The Petitioner Is different In Bail Petition And V>Nama
138	D-MACA/7494/2025	GIRIJA PRASAD DUTTA	2025-02-21	1. Period of Delay 94 days
139	D-BLAPL/5702/2025	PREMRAJ GOUDA	2025-02-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 9 not legible.
140	D-BLAPL/5225/2025	SUBODH KUMAR MOHANTY	2025-02-21	1. As per Index,Annexure-2 not described in the petition.
141	D-MACA/7502/2025	G.P.DUTTA	2025-02-21	1.Period of Delay 191 days

142	D- BLAPL/5235/2025	ASHOK DAS	2025-02-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. As per standing order No. 03 dated 09.07.2024, the name of the informant/Victim shall not be reflected in the petition.2. Paragraph no.not correctly furnished on declaration.3.Page no10 not neat and legible.
143	D- STREV/7283/2025	BIBHUTI BHUSAN PANDA	2025-02-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
144	D- CRLMC/5600/2025	RABINDRA NATH PRUSTY	2025-02-21	14-NOT PROPERLY INDEXED. p.41(ii)Impugned order passed by learned SDJM Koraput whereas prayer made otherwise.
145	D- BLAPL/5719/2025	PRANAB RANJAN CHHATOI	2025-02-21	1. Name of the lower court rejected the bail petition not correctly furnished in para.5 of petition 2.Address in v.nama, at BBSR . NOT REFLECTED

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 21-02-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	RVWPET/49/2004	RVWPET/49/2004		OTHERS. PLACE IT WITH C.COPY OF IMPUGNED ORDER